

**ORISSA HIGH COURT****FILING REPORT AS ON :04/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0005014/2023	PANKAJ DIGAL VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /73 /2022 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000092/2022
2	BLAPL/0005015/2023	LIKHUN NAYAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /76 /2022 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000066/2022
3	BLAPL/0005016/2023	KUNA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /64 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000073/2023
4	BLAPL/0005017/2023	PHAGUN BAGHAR @ PAGHU BAHAR VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000048/2023
5	BLAPL/0005018/2023	NIRAKAR GURU VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BADAMBADI /141 /2019 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) ST/0000017/2021
6	BLAPL/0005019/2023	JITENDRA PAIKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000007/2023
7	BLAPL/0005020/2023	SASHIKANTA MALIK @ LITU VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHANTAPADA /65 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000178/2023
8	BLAPL/0005021/2023	ALOK RANJAN UDGATA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	BOLANGIR TOWN /141 /2023 () //
9	BLAPL/0005022/2023	DEEPAK @ DEEPAK RANJAN DASH VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /565 /2022 () //
10	BLAPL/0005023/2023	ARUP RANJAN JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NANDIPADA /277 /2022 () //
11	BLAPL/0005024/2023	BENUDHAR SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /161 /2023 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0005025/2023	BIPIN GADNAYAK VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /329 /2022 () //
13	BLAPL/0005026/2023	GURU CHARAN BEHERA VS STATE OF ODISHA	SUSAMA PRADHAN VS	BINJHARPUR /306 /2020 () //
14	BLAPL/0005027/2023	SURIA@ SURENDRA @ SURESH BASANTA @ BASANTA VS STATE OF ODISHA	RAMAKRISHNA NAYAK VS	RAJKANIKA /307 /2021 () //
15	BLAPL/0005028/2023	SUDHIR KUMAR BUDEK VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	BOLANGIR TOWN /141 /2023 () //
16	BLAPL/0005029/2023	JAGANNATH GAHIR VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	BOLANGIR TOWN /141 /2023 () //
17	BLAPL/0005030/2023	RABINDRA MALLIK VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	BOLANGIR TOWN /141 /2023 () //
18	BLAPL/0005031/2023	LAXMINARAYAN TANDI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	BOLANGIR TOWN /141 /2023 () //
19	BLAPL/0005032/2023	KANHUCHARAN PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PHIRINGIA /22 /2023 () //
20	BLAPL/0005033/2023	JITENDRA MANDAL @ JITU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NAIKANI-DIHI /45 /2023 () //
21	BLAPL/0005034/2023	KHIROD MAGOR VS STATE OF ODISHA	NILAKANTHA DAS VS	SUNDARGARH TOWN /87 /2023 () //
22	BLAPL/0005035/2023	NIKHIL BATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
23	BLAPL/0005036/2023	SILI MAJHI	BIPLAB KUMAR DASH	KUJANGA /200 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005037/2023	HEMSAGAR SETHI	SUSHANTA KUMAR JOSHI	BELTUKURI /23 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005038/2023	PRAKASH DAS	SUSANT KUMAR JOSHI	//0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005039/2023	BINOD KUMAR SINGH	JUGALA KISHORE PANDA	PADMAPUR /23 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005040/2023	SILU @ SINU @ RAMAKANTA SAHOO	TARA PRASAD MOHAPATRA	KRUSHNA PRASAD /18 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0005041/2023	KARTIKA MEHER	TARA PRASAD MOHAPATRA	MUDANPUR RAMPUR /36 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0005042/2023	JEET NAIK@ TULU	TARA PRASAD MOHAPATRA	BRAHMAGIRI /271 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0005043/2023	PRATAP KANHAR	BHAGABAN MOHANTY	PHIRINGIA /185 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005044/2023	BIRAT KISHORE BADAJENA	SHISHIR KUMAR SWAIN	CHANDAKA P.S. /275 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0005045/2023	SURESH MAJHI @TAUPA MAJHI	RAKESH KUMAR DAS	PADMAPUR /46 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005046/2023	PINTU@SUBRAT KARAK	BINAYA BHUSAN ROURAY	CHANDAKA P.S. /149 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0005047/2023	BIPLAB@BAPUNI PARIDA	SANJAYA KUMAR DAS	CHOUDWAR /140 /2023
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :04/05/2023**

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35	BLAPL/0005048/2023	STATE OF ODISHA NAGA@SAHADEV BARIK VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /47 /2023 ()
36	BLAPL/0005049/2023	STATE OF ODISHA ALOK MAHAPATRA VS	SIDHARTHA DAS VS	// JODA /101 /2023 ()
37	BLAPL/0005050/2023	STATE OF ODISHA SURI @ SURENDRA HARIJAN VS	DHARMENDRA KUMAR JENA VS	// JEYPORE TOWN /330 /2022 ()
38	BLAPL/0005051/2023	STATE OF ODISHA SAMARA NAYAK@PANGI VS	JUGALA KISHORE PANDA VS	// CHITRAKONDA /67 /2020 ()
39	BLAPL/0005052/2023	STATE OF ODISHA SWAGAT SAHOO VS	AMITPRASAD BOSE VS	// JODAPADAR /18 /2022 ()
40	BLAPL/0005053/2023	STATE OF ODISHA SUJIT KUMAR @ SINGH VS	RAMAKANTA SARANGI VS	// MOHANA /65 /2022 ()
41	BLAPL/0005054/2023	STATE OF ODISHA RAM PRASAD RAJBANSHI VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
42	BLAPL/0005055/2023	STATE OF ODISHA RAJU KUMAR VS	RAMAKANTA SARANGI VS	// MOHANA /65 /2022 ()
43	BLAPL/0005056/2023	STATE OF ODISHA CHITA KAWASI @ SITA VS	JUGALA KISHORE PANDA VS	// MALKANGIRI /188 /2022 ()
44	BLAPL/0005057/2023	STATE OF ODISHA DEEPAK KUMAR DAS@DIPU VS	PRANAB RANJAN CHHATOI VS	// NAYAPALLI P.S. /123 /2023 ()
45	BLAPL/0005058/2023	STATE OF ODISHA NARASINGH MUNDA VS	UNMESH CHANDRA JENA VS	// DEOGARH /418 /2022 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0005059/2023	DHANU @ DHANANJAY DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /194 /2023 () //
47	BLAPL/0005060/2023	SAGAR BISWAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PHULBANI SADAR /184 /2022 () //
48	BLAPL/0005061/2023	KHORSED SEKH VS STATE OF ODISHA	S.K.BHANJADEO VS	/ /0 () //
49	BLAPL/0005062/2023	SAGAR BISWAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PHIRINGIA /10 /2023 () //
50	BLAPL/0005063/2023	MANOJ @ MANORANJAN MAHARANA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	PURUNAKATAK /77 /2022 () //
51	BLAPL/0005064/2023	SAGAR BISWAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PHIRINGIA /182 /2022 () //
52	BLAPL/0005065/2023	ANIMESH GHARAMI VS STATE OF ODISHA	BABITA SAHU VS	KALIMELA /252 /2022 () //
53	CMAPL/0000359/2023	KANCHANBALA MOHAPATRA VS NEELAMADHABA MAJHI, TAHASILDAR, PADMAPUR, RAYAGADA	ADV. VS	// () //
54	CMP/0000514/2023	NIRANJAN DASH VS RATNAKAR ROUT	BIRENDRA KUMAR MOHAPATRA VS	// () //
55	CMP/0000515/2023	SIBA CHARAN SWAIN VS BHAGIRATHI SWAIN	JATINDRA KUMAR MOHAPATRA VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak ) CS/0000165/2018
56	CMP/0000516/2023	ABDUL GAFAR KHAN VS SK.SABAKTULLA	ANAM CHARAN PANDA VS	// () //
57	CMP/0000517/2023	SARDAR KHAN	LALALATENDU SAMANTARAY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Khordha )
		SASHMITA SASMAL		CS/0000023/2012
58	CONTC/0003111/2023	ARNAPURNA SAHOO	ADV	//
		VS	VS	()
		SUSANTA KUMAR MOHANTY, DIRECTOR OF ESTATE G.A. DEPT.		//
59	CONTC/0003112/2023	PRANABANDHU MISHRA	ADV.	//
		VS	VS	()
		VISAL DEV, I.A.S.		//
60	CONTC/0003113/2023	JADUNATH SAMAL	ADV	//
		VS	VS	()
		ASWASTHY S, I.A.S.		//
61	CONTC/0003114/2023	NISHIT CHANDRA KAR	ADV.	//
		VS	VS	()
		S. MOHANTY, ADMINISTRATIVE OFFICER (URBAN), O.S.H.B.		//
62	CONTC/0003115/2023	RAKESH SAMAL	ADV	//
		VS	VS	()
		K.P.SINGH, COMMANDANT GREFF CENTRE		//
63	CONTC/0003116/2023	KALANDI CHARAN PATI	ADV	//
		VS	VS	()
		CHAKRABATI SINGH RATHORE, COLLECTOR, JAJPUR		//
64	CONTC/0003117/2023	GANGADHAR SETHY	ADV	//
		VS	VS	()
		AMULYA KUMAR SAHOO, TAHSILDAR, TIRTOL		//
65	CONTC/0003118/2023	MAHENDRA PRASAD DAS	ADV.	//
		VS	VS	()
		SANJAY KUMAR MISHRA, M.D., O.P.T.C. LTD., BBSR.		//
66	CONTC/0003119/2023	BHAGABAN PRADHAN	KRISHNA CHANDRA SAHU	//
		VS	VS	()
		SHALINI PANDIT, I.A.S.		//
67	CONTC/0003120/2023	PRAVAKAR PATRA	KRISHNA CHANDRA SAHU	//
		VS	VS	()
		ARABINDA KUMAR PADHEE, IAS		//
68	CONTC/0003121/2023	KEDAR CHANDRA PAL	KRISHNA CHANDRA SAHU	//
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		ARABINDA KUMAR PADHEE, I.A.S.		//
69	CONTC/0003122/2023	SASMITA PRADHAN VS	ADV VS	// 0
		SUPERINTENDING ENGINEER, PUBLIC HEALTH DIVISION, BBSR		//
70	CONTC/0003123/2023	FAKIR CHARAN BEHERA VS	ADV. VS	// 0
		SATYABRATA SAHU, IAS		//
71	CONTC/0003124/2023	SRIDHAR SAHU VS	ABHISHEK DASH VS	// 0
		MAMATAZ MAHARANA, TAHASILDAR, BADA SAHI		//
72	CONTC/0003125/2023	KAILASH CHANDRA JENA VS	ADV. VS	// 0
		ANU GART, IAS		//
73	CONTC/0003126/2023	SAYED FIROZUDDIN VS	ADV. VS	// 0
		ANU GARG, IAS		//
74	CONTC/0003127/2023	SURENDRA KUMAR ROUT VS	ADV. VS	// 0
		ANU GARG, IAS		//
75	CONTC/0003128/2023	LINGARAJ BEHERA VS	ADV VS	// 0
		ANU GARG, I.A.S.		//
76	CONTC/0003129/2023	HEMALATA PARIDA VS	ADV. VS	// 0
		BLOCK EDUCATION OFFICER, BEGUNIPADA		//
77	CONTC/0003130/2023	DURGA CHARAN PRADHAN VS	ADV. VS	// 0
		ASWATHY S., I.A.S.		//
78	CONTC/0003131/2023	CH. DURGAMADHAV PRUSTY VS	ADV. VS	// 0
		ANU GARG, I.A.S.		//
79	CONTC/0003132/2023	TUSHAR RANJAN MISHRA VS	ADV VS	// 0
		DEORANJAN KUMAR SINGH, I.A.S.		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0003133/2023	SANTOSH KUMAR SI VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// () //
81	CONTC/0003134/2023	DULARI TUDU VS SHUBHA SARMA, IAS	ADV. VS	// () //
82	CONTC/0003135/2023	KASI PADHAN VS SALINI PANDIT, I.A.S.	ADV VS	// () //
83	CONTC/0003136/2023	NIRAKAR PANDA VS BISHNU PRASAD MISHRA, I.A.S.	ADV VS	// () //
84	CONTC/0003137/2023	KALI PRASAD DEHURY VS SATYABRATA SAHU, IAS	ADV. VS	// () //
85	CONTC/0003138/2023	AMARENDRA NAYAK VS VIR VIKRAM JADAV, PRINCIPAL SECY., WORKS DEPT., ODISHA, BBSR.	PRADEEP KUMAR MAHAPATRA VS	// () //
86	CRLA/000506/2023	DIPAK KUMAR MAHANTA@DEEPAK KUMAR MAHANTA VS STATE OF ODISHA	SIDDHARTHA DAS VS	JODA /76 /2023 () //
87	CRLA/000507/2023	G. SUBASH CHANDRA BOSE VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	VIGILANCE PS (BERHAMPUR) /24 /1998 () //
88	CRLMA/0000142/2023	PAPU @ RAKESH KUMAR PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	//0 () //
89	CRLMC/0002213/2023	ASHOK KUMAR BEHERA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	SAHADEV KHUNTA /40 /2023 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000092/2023
90	CRLMC/0002214/2023	TRUPTI RANJAN MALLIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA SADAR /315 /2020 () //
91	CRLMC/0002215/2023	CHUNU KHAN	DEEPAK KUMAR SAHOO	MAHAKALPARA /102 /2020



## ORISSA HIGH COURT

**FILING REPORT AS ON :04/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0002216/2023	RANIA BASTIA	RAJENDRA KUMAR PRADHAN	KUJANGA /88 /2023
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMC/0002217/2023	RAJESH KUMAR MAHAPATRA	SIDHARTHA DAS	JUJUMURA /16 /2023
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0002218/2023	DHANIRAM MAJHI	BHABANI SHANKAR DASPARIDA	JASHIPUR /34 /2022
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMC/0002219/2023	SUKANTA NAIK@SUKANT NAYAK	SURYAKANTA DWIBEDI	G.UDAYAGIRI /87 /2022
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0002220/2023	SAMSHAD ALAM	SUDIPTO PANDA	/ /0
		VS	VS	()
		ASST. DIRECTOR, E.D.		//
97	CRLMC/0002221/2023	BHUPENDRA CHATURVEDI	SUDIPTO PANDA	/ /0
		VS	VS	()
		ASST. DIRECTOR, E.D.		//
98	CRLMC/0002222/2023	MITHUN NAIK	BHAGABAN SADANGI	SURADA /23 /2014
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0002223/2023	PABITRA KUMAR PRADHAN	PRASANTA KUMAR PANDA	RAJGANGPUR /165 /2023
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0002224/2023	NILA@ NILAMBAR SAHU@SANJAY KUMAR SAHU	SABYASACHI MISHRA	SIMULIA /30 /2019
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0002225/2023	KISMAT ALI	BRAJA KISHOR PANDA	JEYPORE TOWN /200 /2020
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0002226/2023	TANMAYEE PATRA	SAILABALA JENA	BHUBANESWAR VIGILANCE /63 /2018
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CRLMC/0002227/2023	STATE OF ODISHA(VIG.) MURALIDHAR SAHOO VS	BIBHUTI BHUSAN PANDA VS	// SAHID NAGAR P.S. /244 /2018 ()
104	CRLMC/0002228/2023	STATE OF ODISHA SURYAMANI TRIPATHY VS	KASHINATH PATTNAIK VS	// MADHUPATNA /110 /2022 ()
105	CRLMC/0002229/2023	STATE OF ODISHA BHUMI@BHUMISUTA MAHAKUR VS	ABHILASH MISHRA VS	// BINIKA /91 /2022 ()
106	CRLMC/0002230/2023	STATE OF ODISHA KISHORE CHANDRA MAHARATHI VS	RAMAKANTA SARANGI VS	// BERHAMPUR TOWN /116 /2016 PRESIDING OFFICER,OPID,BERHAMPUR(Ganjam)
107	CRLMC/0002231/2023	STATE OF ODISHA NARENDRA ROUT VS	RAMAKANTA SARANGI VS	GR/0000821/2016 BERHAMPUR TOWN /116 /2016 PRESIDING OFFICER,OPID,BERHAMPUR(Ganjam)
108	CRLMC/0002232/2023	STATE OF ODISHA NALINIKANTA NAYAK VS	SOUMYA RANJAN DAS VS	GR/0000821/2016 // ()
109	CRLMC/0002233/2023	DURGA PRASAN KHUNTIA AJAY KUMAR PATI VS	DEVASHIS PANDA VS	// BALASORE VIGILANCE /39 /2016 ()
110	CRLMC/0002234/2023	STATE OF ODISHA(VIG.) NITISH KUMAR BARIK VS	DEBA KUMAR RATH VS	// NAYAPALLI P.S. /2 /2023 ()
111	CRLMP/0000891/2023	STATE OF ODISHA SUNIL SAHOO VS	BYOMAKESH TRIPATHY VS	// // ()
112	CRLMP/0000892/2023	STATE OF ODISHA SURAJ KUMAR PANIGRAHI VS	RAMDAS ACHARY VS	// // ()
113	CRLMP/0000893/2023	STATE OF ODISHA RANJAN KUMAR PARIDA VS	BYOMAKESH TRIPATHY VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CRLMP/0000894/2023	DILLIP KUMAR SAMANTARAY VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	//0 0 //
115	CRLMP/0000895/2023	BAPULU ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
116	CRLMP/0000896/2023	ALEKHA CHANDRA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	//0 0 //
117	CRLREV/0000237/2023	KRUSHNA CHANDRA KISAN VS STATE OF ODISHA	ABHAS MOHANTY VS	TAISARA /11 /2018 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000019/2018
118	CRLREV/0000238/2023	PRAHALLAD CHANDRA DAS VS STATE OF ODISHA	BISWAJIT NAYAK VS	BALASORE TOWN /80 /2016 0 //
119	FAO/0000207/2023	SHRIDAM SIKDAR VS UNION OF INDIA	RAJESH KUMAR CHHOTRAY VS	// 0 //
120	FAO/0000208/2023	KUNI BAG VS UNION OF INDIA	RAJESH KUMAR CHHOTRAY VS	// 0 //
121	MACA/0000429/2023	D.M., M/S. NATIONAL INSURANCE COMPANY.LTD. VS SAKHI RAY	PRAKASH KUMAR MOHANTY VS	// 0 //
122	MACA/0000430/2023	NATIONAL INSURANCE COMPANY LTD. VS MANASI SATAPATHY	SABITA RANJAN PATTNAIK VS	// 0 //
123	MACA/0000431/2023	D.M., ORIENTAL INSURANCE CO.LTD. VS MAHESH KUMAR BHARIMALL	RIMJHIMBALA PATI VS	// 0 //
124	MACA/0000432/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS PINKY NAYAK	RIMJHIM BALA PATI VS	// 0 //
125	MATA/0000150/2023	N.SARITA@TUTA SARITHA	RABINDRANATH PRUSTY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	RVWPET/0000164/2023	RAJSHEKHAR NALLA		//
		SANKARSAN PANDA	ADV	//
		VS	VS	0
127	WA/0000910/2023	COMMISSIONER CUM SECY., S AND ME DEPT.		//
		ODISHA POWER TRANSMISSION CORPORATION LTD	ARNAV BEHERA	//
		VS	VS	0
		SUNIL NAYAK		//
128	WA/0000911/2023	CHAIRMAN-CUM-MD, OPTCL, BBSR	ARNAV BEHERA	//
		VS	VS	0
		GOUTAM KUMAR DASH		//
129	WA/0000912/2023	DR. PRIYANKA SARANGI	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WA/0000913/2023	CHANDRAKANTA SABAT		//
		VS	VS	0
		BHUPENDRA NATH SAHU		//
131	WA/0000914/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
		AMIT MOHAMANSINGH		//
132	WA/0000915/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
		SRIKANTA SAHU		//
133	WA/0000916/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
		MAHESWAR PRADHAN		//
134	WA/0000917/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
		BISWA MOHINI SATAPATHY		//
135	WA/0000918/2023	STATE OF ODISHA	MANOJA KU KHUNTIA,A.G.A	//
		VS	VS	0
		RAMESH CHANDRA NAYAK		//
136	WP(C)0014306/2023	HEMANTA KUMAR MOHANTY	JAYDEEP PAL	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
137	WP(C)/0014307/2023	STATE OF ODISHA RAMA CHANDRA MOHANTY VS THE COLLECTOR, NAYAGARH	SACHIDANANDA SAHOO VS	// // 0 //
138	WP(C)/0014308/2023	NIBEDITA DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
139	WP(C)/0014309/2023	BANSIDHAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
140	WP(C)/0014310/2023	PATITA PABAN DANDAPAT VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
141	WP(C)/0014311/2023	JYOTILAL TATHAGATH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
142	WP(C)/0014312/2023	GAYADHAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
143	WP(C)/0014313/2023	KARAN KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
144	WP(C)/0014314/2023	BABUNI PADHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
145	WP(C)/0014315/2023	PRADIPTA KUMAR DASH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
146	WP(C)/0014316/2023	PURI COOPERATIVE MILK PRODUCERS UNION LTD. VS STATE OF ODISHA	DEBPA LI MAHAPATRA VS	// 0 //
147	WP(C)/0014317/2023	PRADEEP KUMAR KAR VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0014318/2023	MOUJILAL DANSANA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
149	WP(C)/0014319/2023	ROHIT KUMAR SETHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
150	WP(C)/0014320/2023	MOHAN BANSIDHAR MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
151	WP(C)/0014321/2023	PURNA CHANDRA RATH VS THE CHAIRMAN CUM M.D., PUNJAB NATIONAL BANK, NEW DELHI	BIREN SANKAR TRIPATHY VS	// 0 //
152	WP(C)/0014322/2023	PRASANTA SAHOO VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
153	WP(C)/0014323/2023	M.C. OF ADARSA DURGABATI RASTRABHASA VIDYASAMITHI KAMPADA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
154	WP(C)/0014324/2023	SURESH AGRAWAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
155	WP(C)/0014325/2023	BIBEKANANDA BEHERA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
156	WP(C)/0014326/2023	PARAMANANDA SETHI VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
157	WP(C)/0014327/2023	GOURAHARI BEHERA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
158	WP(C)/0014328/2023	CHIRA KUMAR MOHAPATRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
159	WP(C)/0014329/2023	SUSANTA KUMAR BEHERA	KALYAN PATNAIK	//

**ORISSA HIGH COURT****FILING REPORT AS ON :04/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
160	WP(C)/0014330/2023	ANAND KUMAR DEY SUMANTA DALAI	RAMESH CHANDRA NAYAK	//
		VS	VS	0
161	WP(C)/0014331/2023	STATE OF ODISHA NATIONAL LAW UNIVRSITY, ODISHA	SASWAT KUMAR ACHARYA	//
		VS	VS	0
162	WP(C)/0014332/2023	COMMISSIONER OF INCOME TAX (APPEALS), DELHI DILLIP RAY	SUDEEP KUMAR SARANGI	//
		VS	VS	0
163	WP(C)/0014333/2023	STATE OF ODISHA SHESHADEBA SAHU	PRAKASH KUMAR MISHRA	//
		VS	VS	0
164	WP(C)/0014334/2023	STATE OF ODISHA ASHOK KU. ROUT	SUDEEP KUMAR SARANGI	//
		VS	VS	0
165	WP(C)/0014335/2023	STATE OF ODISHA BIJAY KUMAR SWAIN	AMITAV DAS	//
		VS	VS	0
166	WP(C)/0014336/2023	TAHASILDAR, MAHAKALPADA BASANTA KUMAR ROUT	SUDEEP KUMAR SARANGI	//
		VS	VS	0
167	WP(C)/0014337/2023	STATE OF ODISHA SIMARANI DAS	MD. GOLAM MADANI	//
		VS	VS	0
168	WP(C)/0014338/2023	STATE OF ODISHA SUBASH BARIK @ LITU BARIK	AMITAV DAS	//
		VS	VS	0
169	WP(C)/0014339/2023	TAHASILDAR, MAHAKALPADA NRUSINGHA CHARAN BARIK	SURENDRA KUMAR SAHOO	//
		VS	VS	0
170	WP(C)/0014340/2023	STATE OF ODISHA CHANDRAMA MAHANKUDA	ASHOK KUMAR DAS	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :04/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	WP(C)/0014341/2023	STATE OF ODISHA RAJENDRA KUMAR BEHERA VS	SADASIVA PATRA 1 VS	// // 0
172	WP(C)/0014342/2023	STATE OF ODISHA SANJULATA SAHU VS	ASHOK KUMAR DAS VS	// // 0
173	WP(C)/0014343/2023	STATE OF ODISHA GANGADHAR NAYAK VS	MANMAYA KUMAR DASH VS	// // 0
174	WP(C)/0014344/2023	STATE OF ODISHA KUSUM KUMARI SAHU VS	ASHOK KUMAR DAS VS	// // 0
175	WP(C)/0014345/2023	STATE OF ODISHA BHAGIRATHI SAHOO VS	PRADEEP KUMAR PANDA VS	// // 0
176	WP(C)/0014346/2023	LAO CUM COMPETENT AUTHORITY, KEONJHAR PRABHAKARA MOHANTY VS	AMBIKA BALLAV MALLICK VS	// // 0
177	WP(C)/0014347/2023	STATE OF ODISHA TRUPTIMAL BEHERA VS	SANGRAM KUMAR SINGH VS	// // 0
178	WP(C)/0014348/2023	UNION OF INDIA GEETANJALI JENA VS	ANAM CHARAN PANDA VS	// // 0
179	WP(C)/0014349/2023	STATE OF ODISHA JITENDRANATH PRADHAN VS	BANSHIDHAR SATAPATHY VS	// // 0
180	WP(C)/0014350/2023	STATE OF ORISSA KASHINATH MOHAPATRA VS	BANSHIDHAR SATAPATHY VS	// // 0
181	WP(C)/0014351/2023	STATE OF ORISSA ABHAYA KUMAR SAMAL VS COMMNR. CUM SECY. S AND ME DEPT. BBSR	CHITTA RANJAN NANDA VS	// // 0 //



**ORISSA HIGH COURT****FILING REPORT AS ON :04/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WP(C)/0014352/2023	KRUSHNA CHANDRA SAHU VS STATE OF ORISSA	BANSHIDHAR SATAPATHY VS	// 0 //
183	WP(C)/0014353/2023	PRAHALLADA DASH VS ODISHA STATE FINANCIAL CORPORATION, BOLANGIR	JAYADEBA BEHERA VS	// 0 //
184	WP(C)/0014354/2023	GADADHAR BARIK VS STATE OF ORISSA	BANSHIDHAR SATAPATHY VS	// 0 //
185	WP(C)/0014355/2023	SURU KHADIA VS STATE OF ODISHA	ANOOP MISHRA VS	// 0 //
186	WP(C)/0014356/2023	SUJATA RANI KAR VS PRINCIPAL ACCOUNTANT GENERAL (A AND E), BBSR	SUJATA JENA VS	// 0 //
187	WP(C)/0014357/2023	SURENDRA PRASAD NAYAK VS STATE OF ORISSA	BANSHIDHAR SATAPATHY VS	// 0 //
188	WP(C)/0014358/2023	BIGYAN RANJAN JENA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
189	WP(C)/0014359/2023	SHANTILATA KADRAKA VS ADM CUM APPELLATE AUTHORITY, RAYAGADA	MD. RIAZ VS	// 0 //
190	WP(C)/0014360/2023	ARJUN SA VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
191	WP(C)/0014361/2023	DATTA BEHERA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
192	WP(C)/0014362/2023	GITANJALI BISWAL VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
193	WP(C)/0014363/2023	SUKANTA BEHERA	UPENDRA KUMAR SAMAL	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0014364/2023	STATE OF ODISHA JHARANA BEHERA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
195	WP(C)/0014365/2023	STATE OF ODISHA BRAJABANDHU BEHURA	MANAS KUMAR CHAND	//
		VS	VS	0
196	WP(C)/0014366/2023	CEO, TPCODL, BBSR BPD STEEL SYNDICATE PVT LTD. BARIPADA	MUKESH AGARWAL	//
		VS	VS	0
197	WP(C)/0014367/2023	UNION OF INDIA ARATI KUMARI PANY	SIDDHARTH GOUTAM DAS	//
		VS	VS	0
198	WP(C)/0014368/2023	STATE OF ODISHA KUSHA KUMAR SAHU	KABIRAJ PRADHAN	//
		VS	VS	0
199	WP(C)/0014369/2023	UNION OF INDIA M/S.SMV BEVERAGES PVT. LTD. JAGATPUR	RUDRA PRASAD KAR	//
		VS	VS	0
200	WP(C)/0014370/2023	PRINCIPAL CHIEF COMMNR. OF INCOME TAX, BBSR SURANJAN BARIK	ANJAN KUMAR BISWAL	//
		VS	VS	0
201	WP(C)/0014371/2023	STATE OF ODISHA SATYABADI GOUDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
202	WP(C)/0014372/2023	STATE OF ODISHA SANTOSH KUMAR KALET	SAILABALA JENA	//
		VS	VS	0
203	WP(C)/0014373/2023	STATE OF ODISHA HEMANTA NAIK	PABITRA KUMAR NAYAK	//
		VS	VS	0
204	WP(C)/0014374/2023	STATE OF ODISHA S.K.D ASSOCIATES, CUTTACK	SANTOSH KUMAR MAHANTY	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0014375/2023	TATA MOTOR FINANCE LTD., BBSR SHYAMA SUNDAR SAHU VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// // 0 //
206	WP(C)/0014376/2023	SRIMANT KUMAR DAS VS ADDL. COMMNR., ADDL REVISIONAL COURT NO III, BBSR	PRONOY MOHANTY VS	// 0 //
207	WP(C)/0014377/2023	ANIL KUMAR DAS MOHAPATRA VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
208	WP(C)/0014378/2023	GYANARANJAN HOTTA VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
209	WP(C)/0014379/2023	DUARI PATRA VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //
210	WP(C)/0014380/2023	KADAMBINI DAS VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
211	WP(C)/0014381/2023	KRISHNA KUMAR CHANGIA VS TAHASILDAR CUM AO, BARGARH	JUGALA KISHORE PANDA VS	// 0 //
212	WP(C)/0014382/2023	SANJUKTA MISHRA VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
213	WP(C)/0014383/2023	BHAGYADHAR SAHOO VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
214	WP(C)/0014384/2023	BAIDHAR KHANDEI VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //
215	WP(C)/0014385/2023	BASANTA KUMAR NAYAK VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :04/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	WP(C)/0014386/2023	BPD STEEL SYNDICATE PVT. LTD.,BARIPADA VS UNION OF INDIA	MUKESH AGARWAL VS	// 0 //
217	WP(C)/0014387/2023	RAJESWARI RAIPITAM VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
218	WP(C)/0014388/2023	SHRADHA DAS VS STATE OF ODISHA	SISIR DAS VS	// 0 //
219	WP(C)/0014389/2023	SATYEN RANA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
220	WP(C)/0014390/2023	AKSHAYA KUMAR SWAIN VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
221	WP(C)/0014391/2023	JOGENDRANATH KANUNGO VS CHAIRMAN, R.M.C., BALASORE	DEBASISH SAMAL VS	// 0 //
222	WP(C)/0014392/2023	PRAJNA PARAMITA BISWAL VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
223	WP(C)/0014393/2023	DEBAKALYANI JENA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
224	WP(C)/0014394/2023	SATYABAN MOHALIK VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
225	WP(C)/0014395/2023	UDAYANATH PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
226	WP(C)/0014396/2023	SUNIL KUMAR JENA VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
227	WP(C)/0014397/2023	DILESWAR HUSSAIN	G.P DUTTA	//

**ORISSA HIGH COURT****FILING REPORT AS ON :04/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
228	WP(C)/0014398/2023	ASST. CONSOLIDATION OFFICER, BHADRAK MAHANI BEHERA	GAGAN BIHARI SINGH	//
		VS	VS	0
229	WP(C)/0014399/2023	STATE OF ODISHA MADHUSUDAN SAHU	ANUP UDAYA SENAPATI	//
		VS	VS	0
230	WP(C)/0014400/2023	STATE OF ODISHA NALINI RANJAN PRADHAN	BHUBANESWAR DASH	//
		VS	VS	0
231	WP(C)/0014401/2023	STATE OF ODISHA PRAMODA CHANDRA RAUTA	ANIL KUMAR DAS	//
		VS	VS	0
232	WP(C)/0014402/2023	STATE OF ODISHA RANJITA SWAIN	BHABANI PRASAD MOHANTY	//
		VS	VS	0
233	WP(C)/0014403/2023	THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICE TAX, CUTTACK MADAN SUNDAR PATRA	ANIL KUMAR DAS	//
		VS	VS	0
234	WP(C)/0014404/2023	STATE OF ODISHA LINARANI MOHAPATRA	KAPILA CHARAN NAYAK	//
		VS	VS	0
235	WP(C)/0014405/2023	STATE OF ODISHA ASISH RANJAN MISHRA	GOPINATH SETHI	//
		VS	VS	0
236	WP(C)/0014406/2023	STATE OF ODISHA SHREEMANTA KUMAR TRIPATHY	ABHISHEK MOHANTY	//
		VS	VS	0
237	WP(C)/0014407/2023	STATE OF ODISHA SUBRAT JENA	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
238	WP(C)/0014408/2023	STATE OF ODISHA HRUDANANDA SAHU	TUSHAR KANTA NAYAK	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0014409/2023	STATE OF ODISHA PRANAYA KUMAR THATOI VS	SHREEKANTA PRASAD SAHOO VS	// // ()
240	WP(C)/0014410/2023	STATE OF ODISHA SUJATA DAS VS	DIPTIRANJAN MOHAPATRA VS	// // ()
241	WP(C)/0014411/2023	STATE OF ODISHA DEBABRATA CHAKRABARTY VS	BIRENDRA KUMAR MAHAPATRA VS	// // ()
242	WP(C)/0014412/2023	COMMNR. ODISHA STATE INFORMATION COMMISSION, BBSR KABITA BISWAL VS	DIPTIRANJAN MOHAPATRA VS	// // ()
243	WP(C)/0014413/2023	STATE OF ODISHA M/S JK PAPER LTD., RAYAGADA VS	NARENDRA KISHORE MISHRA VS	// // ()
244	WP(C)/0014414/2023	THE PRESIDING OFFICER, KORAPUT REBATI DAS VS	BIGYAN KUMAR SHARMA VS	// // ()
245	WP(C)/0014415/2023	STATE OF ODISHA CHHITADIPTA JENA VS	MD. GOLAM MADANI VS	// // ()
246	WP(C)/0014416/2023	THE G.M., O.S.A.M. BOARD ODISHA, BBSR CHOLAMANDALAM INVESTMENT AND FINANCE CO-OPERATIVE SOCIETY VS	DEBPRASAD TRIPATHY VS	// // ()
247	WP(C)/0014417/2023	THE D.M. CUM COLLECTOR, KHURDA BINDUJA UPADHAYA VS	AFRAAZ SUHAIL VS	// // ()
248	WP(C)/0014418/2023	STATE OF ODISHA GADADHAR SAHU VS	PURNA CHANDRA MISHRA VS	// // ()
249	WP(C)/0014419/2023	STATE OF ODISHA SHOVNA MISHRA VS THE CHAIRMAN, BDA, BBSR	ASIT KUMAR DASH VS	// // ()

**ORISSA HIGH COURT****FILING REPORT AS ON :04/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	WP(C)/0014420/2023	SANDEEP KUMAR ROUT VS THE CHAIRMAN, BDA, BBSR	ASIT KUMAR DASH VS	// 0 //
251	WP(C)/0014421/2023	SUBHADRA NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
252	WP(C)/0014422/2023	NEELAM SINGH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
253	WP(C)/0014423/2023	LAXMIDHAR BHUYAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
254	WP(C)/0014424/2023	SASMITA NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
255	WP(C)/0014425/2023	CHITTARANJAN SAHOO VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
256	WP(C)/0014426/2023	LILANDRI MOHINI NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
257	WP(C)/0014427/2023	BRUNDABAN DEHERI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
258	WP(C)/0014428/2023	BASANTA OJHA VS STATE OF ODISHA	AJAY KUMAR MOHARANA VS	// 0 //
259	WP(C)/0014429/2023	SANTOSH KUMAR KALET VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
260	WP(C)/0014430/2023	SARAT KUMAR MISHRA VS THE NEW INDIA ASSURANCE COMPANY LTD., PURI	SAILABALA JENA VS	// 0 //
261	WP(C)/0014431/2023	TRILOCHAN SAHOO	SIDDHARTH GOUTAM DAS	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0014432/2023	BRAJA MOHAN PRADHAN	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0014433/2023	BRAJA MOHAN PRADHAN	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0014434/2023	RAMA CHANDRA PATRA	BIPIN KUMAR CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0014435/2023	TANUSHREE SAHOO	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0014436/2023	RAJALAXMI PANIGRAHI	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0014437/2023	MANASMITA ROU TRAY	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0014438/2023	PRASANTA KUMAR DASH	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0014439/2023	ASHOK KUMAR PANI	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0014440/2023	LAXMIPRIYA BISWAL	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0014441/2023	RAPHAEL SORENG	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0014442/2023	BANAMALI RATH	SAMEER KUMAR DAS	//
		VS	VS	0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	WP(C)/0014443/2023	STATE OF ODISHA DR. AMARENDRA MOHANTY VS	DHANOJ KUMAR SAHOO VS	// // ()
274	WP(C)/0014444/2023	STATE OF ODISHA KALYAN SARKAR VS	GYANESWAR SATPATHY VS	// // ()
275	WP(C)/0014445/2023	STATE OF ODISHA GOKULANANDA PATRA VS	DHANOJ KUMAR SAHOO VS	// // ()
276	WP(C)/0014446/2023	STATE OF ODISHA DR. DWIJARAJ PANDAY VS	DHANOJ KUMAR SAHOO VS	// // ()
277	WP(C)/0014447/2023	STATE OF ODISHA BRAJABANDHU NAYAK @ JAMBESWAR NAYAK VS	RABINDRANATH MISHRA VS	// // ()
278	WP(C)/0014448/2023	STATE OF ODISHA BENUDHARA SWAIN VS	DHANOJ KUMAR SAHOO VS	// // ()
279	WP(C)/0014449/2023	STATE OF ODISHA SANJUKTA ACHARYA VS	J.K.MISHRA (2) VS	// // ()
280	WP(C)/0014450/2023	STATE OF ODISHA RABINDRANATH PATRA VS	DHANOJ KUMAR SAHOO VS	// // ()
281	WP(C)/0014451/2023	STATE OF ODISHA THE BHARATIA LEASING AND INVESTMENT CO. LTD. VS	SUKANTA KUMAR BARAL VS	// // ()
282	WP(C)/0014452/2023	STATE OF ODISHA HARISHCHANDRA PRADHAN VS	BIJAY KUMAR BEHERA VS	// // ()
283	WP(C)/0014453/2023	STATE OF ODISHA SAKUNTALA SETHI VS SREI EQUIPMENT FINANCE LTD. WB	NIRANJAN LENKA VS	// // () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :04/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0014454/2023	THE MANAGER, LEGAL, M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD.,BBSR VS	GENERAL INSURANCE CO. LTD.,BBSR VS	// ()
285	WP(C)/0014455/2023	THE CHAIRMAN PERSON, PERMANENT LOK ADALAT(PUS), BBSR SARAT KUMAR SAHOO VS	ADALAT(PUS), BBSR DIGAMBARA MISHRA VS	// // ()
286	WP(C)/0014456/2023	ODISHA FOREST DEVELOPMENT CORPORATION LTD. SARASWATI PARIDA VS	ODISHA FOREST DEVELOPMENT CORPORATION LTD. JAGAMOHAN PATTANAIAK VS	// // ()
287	WP(C)/0014457/2023	STATE OF ODISHA ANNAPURNA JENA VS	STATE OF ODISHA PITAMBAR PANDA VS	// // ()
288	WP(C)/0014458/2023	STATE OF ODISHA JASHOBANTI BEHERA VS	STATE OF ODISHA PITAMBAR PANDA VS	// // ()
289	WP(C)/0014459/2023	STATE OF ODISHA MALLICK ALI VS	STATE OF ODISHA AKSHAYA KUMAR NAYAK VS	// // ()
290	WP(C)/0014460/2023	STATE OF ODISHA ABADHUTA BARIK VS	STATE OF ODISHA SRINIVAS MOHANTY VS	// // ()
291	WP(C)/0014461/2023	STATE OF ODISHA BAIBHAB DAS VS	STATE OF ODISHA BIDYALOK MOHAPATRA VS	// // ()
292	WP(C)/0014462/2023	STATE OF ODISHA PRASANT KUMAR PATNAIK VS	STATE OF ODISHA VENUGOPAL MAHAPATRA VS	// // ()
293	WP(C)/0014463/2023	STATE OF ODISHA AMRITA KUMARI @ KINDO VS	STATE OF ODISHA BIRANCHI NARAYAN MOHANTY VS	// // ()
294	ABLAPL/0004504/2023	STATE BANK OF INDIA, ROURKELA DEBADARSHINI ROUT @ MAMA VS	STATE BANK OF INDIA, ROURKELA BISWARANJAN DALAI VS	// // // GOP /209 /2020 ()
295	ABLAPL/0004505/2023	STATE OF ODISHA LAXMIDHAR BAL	STATE OF ODISHA MAHES DAS	// // NAIKANI-DIHI /82 /2023

**ORISSA HIGH COURT****FILING REPORT AS ON :04/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0004506/2023	SANDIP LOHAR	PARTHA SARATHI DAS	JODA /108 /2023
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0004507/2023	PINTU SAHOO	PARTHA SARATHI NAYAK	//0
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0004508/2023	NANA @ NRUSINGHA SANDHIBIGRAHA	AMULYA RATNA PANDA	JALESWAR /165 /2023
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0004509/2023	SURENDRA BEHERA	BIJAYA KUMAR BEHERA 1	CHATRAPUR /324 /2023
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0004510/2023	AKSHAYA KUMAR BEHERA	BIDYALOK MOHAPATRA	SAMAL /105 /2023
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0004511/2023	RABINDRA SAHU	BHABANI PRASAD PRADHAN	KANTAMAL /183 /2018
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0004512/2023	BABULI SAHOO	ANUGRAHA NARAYAN SAMANTARAY	ERASAMA /161 /2023
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0004513/2023	AMAR SAHOO	DEEPAK KU SAHOO	MARSHAGHAI /158 /2023
		VS	VS	S.D.J.M.,KENDRAPARA(Kendrapara )
		STATE OF ODISHA		GR/0001013/2023
304	ABLAPL/0004514/2023	HAZARA BIBI	NIRANJAN BEHERA	KHAIRA /118 /2023
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0004515/2023	RASHMIRANJAN SAHOO	ANIRUDHA DAS	PARJANG /176 /2023
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0004516/2023	SAMSUN BIBI	PRANAB RANJAN CHHATOI	JAGATPUR /132 /2023
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :04/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
307	ABLAPL/0004517/2023	STATE OF ODISHA HADIBANDHU NAIK VS	CHIRANJIB ROUT VS	// KANIHA /79 /2023 ()
308	ABLAPL/0004518/2023	STATE OF ODISHA MANAS @ MANAS RANJAN SAHOO VS	CHIRANJIB ROUT VS	// SAMAL /92 /2023 ()
309	ABLAPL/0004519/2023	STATE OF ODISHA KANHU CHARAN KAR VS	NIKUNJA KUMAR ROUT VS	// PIRAHAT P.S /78 /2023 ()
310	ABLAPL/0004520/2023	STATE OF ODISHA KALANDI SWAIN VS	SOUBHAGYA SWAIN VS	// KUJANGA /221 /2023 ()
311	ABLAPL/0004521/2023	STATE OF ODISHA JAGANNATH MOHANTY VS	BIDYADHAR PANDA VS	// BARANGA /144 /2023 ()
312	ABLAPL/0004522/2023	STATE OF ODISHA SATYABHAMA MAHARANA VS	ARUN KUMAR DAS (1) VS	// GANIA /32 /2023 ()
313	ABLAPL/0004523/2023	STATE OF ODISHA TULARAM BHASKAR VS	MANAS KUMAR CHAND VS	// JAGDALPUR /50 /2023 ()
314	ABLAPL/0004524/2023	STATE OF ODISHA PARAMESWAR PATEL VS	JNYANANANDA PANDA VS	// JUNAGARH /142 /2018 ()
315	ABLAPL/0004525/2023	STATE OF ODISHA JUGANTA BHOI VS	JNYANANANDA PANDA VS	// //0 ()
316	ABLAPL/0004526/2023	STATE OF ODISHA MANOJ KUMAR MALLICK VS	GOPAL KRUSHNA MOHANTY VS	// AUL /303 /2022 ()
317	ABLAPL/0004527/2023	STATE OF ODISHA RITIK SHAW VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// BRAJARAJNAGAR /102 /2023 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :04/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	ABLAPL/0004528/2023	NAGEN BINAYAK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /269 /2023 () //
319	ABLAPL/0004529/2023	SHIBA SAHOO VS STATE OF ODISHA	RAJALAXMI BISWAL VS	COLLIERY /102 /2023 () //
320	ABLAPL/0004530/2023	GAUTAM LOHAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JODA /108 /2023 () //
321	ABLAPL/0004531/2023	KHETRABASI NAIK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	BARAMBA /65 /2023 () //
322	ABLAPL/0004532/2023	KAILASH CHANDRA JENA VS STATE OF ODISHA	SATYABRATA DASH VS	ANGUL SADAR PS /22 /2023 () //
323	ABLAPL/0004533/2023	CHANDRASEKHAR NANDA VS STATE OF ODISHA	DEVASHIS PANDA VS	CHANDAPUR /79 /2023 () //
324	ABLAPL/0004534/2023	BANAJA SETHI VS STATE OF ODISHA	RAMDAS ACHARY VS	BADAGODA P.S. /142 /2023 () //
325	ABLAPL/0004535/2023	PURNIMA SAHU VS STATE OF ODISHA	SANJAY KUMAR DASH VS	MALGODOWN /84 /2023 () //
326	ABLAPL/0004536/2023	HRUDANANDA MAHANANDA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	HIRAKUD /38 /2023 () //
327	ABLAPL/0004537/2023	BINOD MALLICK VS STATE OF ODISHA	MANOJ NAYAK VS	DHAULI PS /71 /2023 () //
328	ABLAPL/0004538/2023	SAPANA BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BIKRAMPUR FCI /94 /2023 () //
329	ABLAPL/0004539/2023	BIPINI ROUT	BHARAT BHUSAN ROUSTRAY	BIKRAMPUR FCI /94 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0004540/2023	G. HARIKRISHNA GANDHAM @ GANDHAM HARIKRISHNA	SOUBHAGYA KUMAR DASH	JARADA /104 /2023
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0004541/2023	SUSANTA SAHU @ CHUTI	DHARMENDRA SETHY	COLLIERY /102 /2023
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0004542/2023	JITU @ SURENDRA KUMAR ROUT	DURGA PRASAD PANDA	DHENKANAL SADAR /182 /2023
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0004543/2023	SRINIBASH SANDHA	ABHILASH MISHRA	SONEPUR /103 /2023
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0004544/2023	ANITA PRADHAN	BIBHUTI BHUSAN BEHERA	ANGUL SADAR PS /197 /2023
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0004545/2023	BALAKRISHNA NAIK	SUBASH CHANDRA SAHOO	DORAGUDA PS /65 /2023
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0004546/2023	SUKANTA PATTANAIK @ NANDA @ SHASADHAR	NIKUNJA KUMAR ROUT	PIRAHAT P.S /78 /2023
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0004547/2023	LATA LENKA	ANIMESH MOHANTY	PIRAHAT P.S /79 /2023
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0004548/2023	SASMITA BALIARSINGH	BIJAY KUMAR BEHERA	KHURDA SADAR /310 /2022
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0004549/2023	RANJIT NAYAK	ANIMESH MOHANTY	PIRAHAT P.S /79 /2023
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0004550/2023	TILOTTAMA MAHALIK	SATYANARAYAN MISHRA (4)	GOPALPUR /70 /2023
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :04/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
341	ABLAPL/0004551/2023	STATE OF ODISHA RANJIT NAYAK VS	ANIMESH MOHANTY VS	// PIRAHAT P.S /78 /2023 ()
342	ABLAPL/0004552/2023	STATE OF ODISHA LATA LENKA VS	ANIMESH MOHANTY VS	// PIRAHAT P.S /78 /2023 ()
343	WPC(OAC)/0002487/2011	STATE OF ODISHA SUKANTI DEI VS	GYANENDRA CHANDRA SWAIN VS	// // ()
344	WPC(OAC)/0002489/2011	STATE OF ODISHA SARAT CHANDRA MOHAPATRA VS	GYANENDRA CHANDRA SWAIN VS	// // ()
345	WPC(OAC)/0002491/2011	STATE OF ODISHA ATULYA KUMAR DASH VS	GYANENDRA CHANDRA SWAIN VS	// // ()
346	WPC(OAC)/0002492/2011	STATE OF ODISHA NIMAIN CHARAN JENA VS	GYANENDRA CHANDRA SWAIN VS	// // ()
347	WPC(OAC)/0002848/2011	STATE OF ODISHA SUBASH CHANDRA DAS VS	GYANENDRA CHANDRA SWAIN VS	// // ()
348	WPC(OAC)/0003467/2011	STATE OF ODISHA MANAMOHAN KAHALSINGH VS	D.ROUTRAY VS	// // ()
349	WPC(OAC)/0003469/2011	STATE OF ODISHA GANESH CHANDRA PRADHAN VS	D.ROUTRAY VS	// // ()
350	WPC(OAC)/0003473/2011	STATE OF ODISHA CHANDRA SEKHAR PRADHAN VS STATE OF ODISHA	D.ROUTRAY VS	// // () //

# ORISSA HIGH COURT

MISC CASES FILED on :04/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2023 COPET/32/2003	ORISSA DRUGS and CHEM.-MP	M/S.K.A.GURU
2	41/2023 WPC(OA)/2395/2015	KRUSHNA MOHAN DAS-MP	
3	78/2023 LAA/37/2021	BICHITRA PARIDA-MP	M/S RAJESH PRASAD BHAGAT, A.P.BOSE M/S DURGA
4	79/2023 LAA/8/2020	MAKARAND MEHER-MP	MOHENDRA KUMAR MOHAPATRO
5	100/2023 WPC(OAC)/1064/2013	PRAFULLA KUMAR SWAIN-MP	JAJATI KESHARI KHUNTIA
6	143/2023 CMAPL/821/2022	HARI MAHAKUDA-MP	M/S. M.PRATAP, B.MOHANTY, S.PATRA
7	144/2023 CMAPL/357/2023	M.LOKANADHAM@M.LOKANATH-MP	PRASANTA KUMAR SATAPATHY
8	150/2023 RVWPET/103/2023	MANAGEMENT OF THE PRINCIPAL, VEER SURENDRASAI	ANDEYA MISHRA, S.RAEGE, SAMBALPUR-MP
9	151/2023 RVWPET/104/2023	MANAGEMENT OF THE PRINCIPAL, VEER SURENDRA SA	ANDEYA MISHRA, S.RAEGE, SAMBALPUR-MP
10	152/2023 RVWPET/105/2023	THE MANAGEMENT OF THE PRINCIPAL, V.S.S. MEDICAL	COLLEGE, BISSRA-MP
11	153/2023 RVWPET/55/2023	BISWANATH JENA-MP	ARNAV DASH
12	164/2023 MATA/150/2023	N.SARITA@TUTA SARITHA-MP	RABINDRANATH PRUSTY
13	201/2023 CONTC/7191/2022	BIMBADHAR BARIK-MP	M/S.SIDHESWAR MALLIK
14	329/2023 CRLREV/237/2023	KRUSHNA CHANDRA KISAN-MP	ABHAS MOHANTY
15	330/2023 CRLREV/880/2019	MD.NASRLLA @ MOHAMAD NASRULLA-MP	P.K.MOHANTY
16	331/2023 CRLREV/238/2023	PRAHALLAD CHANDRA DAS-MP	BISWAJIT NAYAK
17	332/2023 CRLREV/238/2023	PRAHALLAD CHANDRA DAS-MP	BISWAJIT NAYAK
18	361/2023 FAO/189/2023	D.M., M/S. UNITED INDIA INSURANCE CO. LTD.-MP	MAHITOSH SINHA
19	362/2023 FAO/207/2023	SHRIDAM SIKDAR-MP	RAJESH KUMAR CHHOTRAY
20	478/2023 RSA/157/2010	SARBANANDA TRIPATHY-MP	M/S. S.P.MISHRA,S.NANDA,A.K.DASH,S.K.MOHANTY,
21	486/2023 CMP/514/2023	NIRANJAN DASH-MP	BIRENDRA KUMAR MOHAPATRA
22	487/2023 CMP/1357/2015	LAXMI NARAYAN KHUNTIA-MP	M/S.PRADIPTA KUMAR MOHANTY
23	488/2023 CMP/516/2023	ABDUL GAFAR KHAN-MP	ANAM CHARAN PANDA
24	665/2023 BLAPL/3619/2023	ANIL RANJAN JENA @ BULU JENA-MP	SHANTANU DAS
25	666/2023 BLAPL/10963/2022	SHAIK JAVED ALKHTAR @ SK. JAVED-MP	JITENDRA SAMANTARAY
26	667/2023	SRINIBASH MEHER-MP	ANIRUDHA DAS



27	BLAPL/535/2023 668/2023	BISWANATH KARNA-MP	
28	BLAPL/1459/2022 669/2023	SURESH CHANDRA SAHOO @ DAKA-MP	
29	BLAPL/3072/2023 757/2023	DIVL. MANAGER,D.O II,M/S. NATIONAL INSURANCE CO. <del>PRAKASH</del> PRAKASH KUMAR MOHANTY	
30	MACA/244/2023 758/2023	D.M., M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAKASH KUMAR MOHANTY
31	MACA/313/2023 759/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. <del>PRAKASH</del> PRAKASH KUMAR MOHANTY	
32	MACA/312/2023 760/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. <del>PRAKASH</del> PRAKASH KUMAR MOHANTY	
33	MACA/317/2023 761/2023	D.M., M/S. NATIONAL INSURANCE COMPANY.LTD.-MP	PRAKASH KUMAR MOHANTY
34	MACA/429/2023 762/2023	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
35	MACA/416/2023 763/2023	NATIONAL INSURANCE COMPANY LTD.-MP	SABITA RANJAN PATTNAIK
36	MACA/430/2023 764/2023	D.M., ORIENTAL INSURANCE CO.LTD.-MP	RIMJHIMBALA PATI
37	MACA/431/2023 765/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	RIMJHIM BALA PATI
38	MACA/432/2023 888/2023	MITU NAYAK @ BHOI-MP	SAKTI PRASAD DAS
39	ABLAPL/556/2021 889/2023	RAHAS BIHARI DAS@ANAM-MP	
40	ABLAPL/16381/2022 890/2023	PRABEEN BAXLA-MP	
41	ABLAPL/1523/2023 892/2023	SHANTI @ SANTILATA GUPTA-MP	SARASWATI SENAPATI
42	ABLAPL/9875/2022 1114/2023	TRINATH SAHU-MP	DIGAMBARA MISHRA
43	CRLA/451/2021 1115/2023	SACHIDANANDA PRUSTY-MP	DEBASNAN DAS
44	CRLA/776/2022 1116/2023	G. SUBASH CHANDRA BOSE-MP	DIPTI RANJAN BHOKTA
45	CRLA/507/2023 1117/2023	G. SUBASH CHANDRA BOSE-MP	DIPTI RANJAN BHOKTA
46	CRLA/507/2023 1564/2023	ASHOK KUMAR BEHERA-MP	BIPLAB KUMAR DASH
47	CRLMC/2213/2023 1566/2023	TRUPTI RANJAN MALLIK-MP	ASHOK KUMAR SAHOO
48	CRLMC/2214/2023 1567/2023	DHANIRAM MAJHI-MP	BHABANI SHANKAR DASPARIDA
49	CRLMC/2218/2023 1568/2023	RUDRA NARAYAN MISHRA-MP	GOURI MOHAN RATH
50	CRLMC/1429/2023 1569/2023	SUKANTA NAIK@SUKANT NAYAK-MP	SURYAKANTA DWIBEDI
51	CRLMC/2219/2023 1570/2023	BHUPENDRA CHATURVEDI-MP	SUDIPTO PANDA
52	CRLMC/2221/2023 1571/2023	SAMSHAD ALAM-MP	SUDIPTO PANDA
53	CRLMC/2220/2023 1572/2023	BHUPENDRA CHATURVEDI-MP	SUDIPTO PANDA
54	CRLMC/2221/2023 1573/2023	PABITRA KUMAR PRADHAN-MP	PRASANTA KUMAR PANDA
55	CRLMC/2223/2023 1574/2023	PABITRA KUMAR PRADHAN-MP	PRASANTA KUMAR PANDA
56	CRLMC/2223/2023 1575/2023	BHAGABAN SAHU-MP	SABYASACHI MISHRA
57	CRLMC/1055/2023 1576/2023	NILA@ NILAMBAR SAHU@SANJAY KUMAR SAHU-MP	SABYASACHI MISHRA
	CRLMC/2224/2023		

58	1577/2023 CRLMC/2226/2023	TANMAYEE PATRA-MP	SAILABALA JENA
59	1578/2023 CRLMC/2226/2023	TANMAYEE PATRA-MP	SAILABALA JENA
60	1579/2023 CRLMC/2230/2023	KISHORE CHANDRA MAHARATHI-MP	RAMAKANTA SARANGI
61	1580/2023 CRLMC/3996/2015	KUMUDINI JENA-MP	
62	1581/2023 CRLMC/2231/2023	NARENDRA ROUT-MP	RAMAKANTA SARANGI
63	1582/2023 CRLMC/2233/2023	AJOY KUMAR PATI-MP	DEVASHIS PANDA
64	1583/2023 CRLMC/2234/2023	NITISH KUMAR BARIK-MP	DEBA KUMAR RATH
65	2333/2023 WA/910/2023	ODISHA POWER TRANSMISSION CORPORATION LTD.-MPARNAV BEHERA	
66	2334/2023 WA/910/2023	ODISHA POWER TRANSMISSION CORPORATION LTD.-MPARNAV BEHERA	
67	2335/2023 WA/911/2023	CHAIRMAN-CUM-MD, OPTCL, BBSR-MP	ARNAV BEHERA
68	2336/2023 WA/911/2023	CHAIRMAN-CUM-MD, OPTCL, BBSR-MP	ARNAV BEHERA
69	2337/2023 WA/912/2023	DR. PRIYANKA SARANGI-MP	AVIJIT MISHRA
70	2338/2023 WA/912/2023	DR. PRIYANKA SARANGI-MP	AVIJIT MISHRA
71	2339/2023 WA/914/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
72	2340/2023 WA/914/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
73	2341/2023 WA/914/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
74	2342/2023 WA/915/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
75	2343/2023 WA/915/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
76	2344/2023 WA/915/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
77	2345/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
78	2346/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
79	2347/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
80	2348/2023 WA/917/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
81	2349/2023 WA/917/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
82	2350/2023 WA/917/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
83	2351/2023 WA/102/2023	PRINCIPAL SECY., H. AND U.D. DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
84	2352/2023 WA/838/2023	SATYENDRA NARAYAN CHAND-MP	SUBRAT KUMAR MOHANTY
85	2353/2023 WA/46/2022	STATE OF ODISHA-MP	
86	2354/2023 WA/918/2023	STATE OF ODISHA-MP	MANOJA KU KHUNTIA,A.G.A
87	2355/2023 WA/918/2023	STATE OF ODISHA-MP	MANOJA KU KHUNTIA,A.G.A
88	2356/2023 WA/918/2023	STATE OF ODISHA-MP	MANOJA KU KHUNTIA,A.G.A
89	6604/2023	RAMA CHANDRA MOHANTY-MP	SACHIDANANDA SAHOO

90	WP(C)/14307/2023 6605/2023	JYOTILAL TATHAGATH-MP	SUSANTA KUMAR BARAL
91	WP(C)/14311/2023 6606/2023	KARAN KUMAR NAYAK-MP	SUSANTA KUMAR BARAL
92	WP(C)/14313/2023 6607/2023	PURI COOPERATIVE MILK PRODUCERS UNION LTD., BBSR	DEWIPALI MAHAPATRA
93	WP(C)/14316/2023 6608/2023	MOUJILAL DANSANA-MP	PRAFULLA KUMAR RATH
94	WP(C)/14318/2023 6609/2023	PURNA CHANDRA RATH-MP	BIREN SANKAR TRIPATHY
95	WP(C)/14321/2023 6610/2023	PRASANTA SAHOO-MP	SUDEEP KUMAR SARANGI
96	WP(C)/14322/2023 6611/2023	M.C. OF ADARSA DURGABATI RASTRABHASA VIDYALAYA	JAMBERIKADARI DAS
97	WP(C)/14323/2023 6612/2023	SURESH AGRAWAL-MP	TRILOCHAN NANDA
98	WP(C)/14324/2023 6613/2023	BIBEKANANDA BEHERA-MP	SUDEEP KUMAR SARANGI
99	WP(C)/14325/2023 6614/2023	PARAMANANDA SETHI-MP	DIGAMBARA MISHRA
100	WP(C)/14326/2023 6615/2023	GOURAHARI BEHERA-MP	SUDEEP KUMAR SARANGI
101	WP(C)/14327/2023 6616/2023	CHIRA KUMAR MOHAPATRA-MP	BHABANI SANKAR TRIPATHY (1)
102	WP(C)/14328/2023 6617/2023	SUBASH CHANDRA MAJHI-MP	RANJIT MOHANTY
103	WP(C)/14258/2023 6618/2023	SUSANTA KUMAR BEHERA-MP	KALYAN PATNAIK
104	WP(C)/14329/2023 6619/2023	SUMANTA DALAI-MP	RAMESH CHANDRA NAYAK
105	WP(C)/14330/2023 6620/2023	NATIONAL LAW UNIVRSITY, ODISHA-MP	SASWAT KUMAR ACHARYA
106	WP(C)/14331/2023 6621/2023	DILLIP RAY-MP	SUDEEP KUMAR SARANGI
107	WP(C)/14332/2023 6622/2023	SHESHADEBA SAHU-MP	PRAKASH KUMAR MISHRA
108	WP(C)/14333/2023 6623/2023	ASHOK KU. ROUT-MP	SUDEEP KUMAR SARANGI
109	WP(C)/14334/2023 6624/2023	BASANTA KUMAR ROUT-MP	SUDEEP KUMAR SARANGI
110	WP(C)/14336/2023 6625/2023	SIMARANI DAS-MP	MD. GOLAM MADANI
111	WP(C)/14337/2023 6626/2023	BIJAY KUMAR SWAIN-MP	AMITAV DAS
112	WP(C)/14335/2023 6627/2023	SUBASH BARIK @ LITU BARIK-MP	AMITAV DAS
113	WP(C)/14338/2023 6628/2023	GANGADHAR NAYAK-MP	MANMAYA KUMAR DASH
114	WP(C)/14343/2023 6629/2023	DURGA CABLES PVT.LTD.-MP	
115	WP(C)/12900/2019 6630/2023	BHAGIRATHI SAHOO-MP	PRADEEP KUMAR PANDA
116	WP(C)/14345/2023 6631/2023	TRUPTIMAL BEHERA-MP	SANGRAM KUMAR SINGH
117	WP(C)/14347/2023 6632/2023	GITANJALI BISWAL-MP	DAYANANDA MOHAPATRA
118	WP(C)/14362/2023 6633/2023	BPD STEEL SYNDICATE PVT LTD. BARIPADA-MP	MUKESH AGARWAL
119	WP(C)/14366/2023 6634/2023	M/S.SMV BEVERAGES PVT. LTD. JAGATPUR-MP	RUDRA PRASAD KAR
120	WP(C)/14369/2023 6635/2023	SURANJAN BARIK-MP	ANJAN KUMAR BISWAL
	WP(C)/14370/2023		

121	6636/2023 WP(C)/1842/2015	SARASWATI NAIK-MP	
122	6637/2023 WP(C)/14386/2023	BPD STEEL SYNDICATE PVT. LTD.,BARIPADA-MP	MUKESH AGARWAL
123	6638/2023 WP(C)/14395/2023	UDAYANATH PRADHAN-MP	HRUDANANDA MOHAPATRA
124	6639/2023 WP(C)/11825/2023	SAROJ KUMAR PADHI-MP	GYANA RANJAN SETHI
125	6640/2023 WP(C)/20053/2022	SURENDRA NATH DAS-MP	HARIPAD MOHANTY
126	6641/2023 WP(C)/14402/2023	RANJITA SWAIN-MP	BHABANI PRASAD MOHANTY
127	6642/2023 WP(C)/14406/2023	SHREEMANTA KUMAR TRIPATHY-MP	ABHISHEK MOHANTY
128	6643/2023 WP(C)/7662/2023	BHUBAN KUJUR-MP	BIBHU PRASAD DAS
129	6644/2023 WP(C)/7662/2023	BHUBAN KUJUR-MP	
130	6645/2023 WP(C)/11638/2022	SUDHANSU SEKHAR MOHANTY-MP	SURYA NARAYAN PATNAIK
131	6646/2023 WP(C)/14414/2023	REBATI DAS-MP	BIGYAN KUMAR SHARMA
132	6647/2023 WP(C)/40614/2021	ALBAN BAGH-MP	NIRANJAN PANDA
133	6648/2023 WP(C)/40614/2021	ALBAN BAGH-MP	NIRANJAN PANDA
134	6649/2023 WP(C)/10006/2023	SANJAN KETAN RATH-MP	DURGESH NARAYAN RATH
135	6650/2023 WP(C)/14418/2023	GADADHAR SAHU-MP	PURNA CHANDRA MISHRA
136	6651/2023 WP(C)/14419/2023	SHOVNA MISHRA-MP	ASIT DASH
137	6652/2023 WP(C)/14420/2023	SANDEEP KUMAR ROUT-MP	ASIT KUMAR DASH
138	6653/2023 WP(C)/4579/2023	HRUSIKESH SAHOO-MP	
139	6654/2023 WP(C)/14428/2023	BASANTA OJHA-MP	AJAY KUMAR MOHARANA
140	6655/2023 WP(C)/8803/2019	MANI MUNDA-MP	
141	6656/2023 WP(C)/4979/2019	MAJHI MUNDA-MP	
142	6657/2023 WP(C)/4974/2019	CHANDAMANI MUNDA-MP	
143	6658/2023 WP(C)/4975/2019	TAGA MUNDA-MP	
144	6659/2023 WP(C)/4980/2019	SAMBARI MUNDA-MP	
145	6660/2023 WP(C)/14431/2023	TRILOCHAN SAHOO-MP	SIDDHARTH GOUTAM DAS
146	6661/2023 WP(C)/6552/2014	HARIHAR JENA-MP	M/S.DAYANANDA MAHAPATRA
147	6662/2023 WP(C)/14432/2023	BRAJA MOHAN PRADHAN-MP	SRIDHAR RATH
148	6663/2023 WP(C)/14433/2023	BRAJA MOHAN PRADHAN-MP	SRIDHAR RATH
149	6664/2023 WP(C)/17254/2021	ASHOK KUMAR SAHOO-MP	SAKTI KUMAR SENAPATI
150	6665/2023 WP(C)/17254/2021	ASHOK KUMAR SAHOO-MP	SAKTI KUMAR SENAPATI
151	6666/2023 WP(C)/3584/2023	MANAS RANJAN NAYAK-MP	
152	6667/2023	KABINDRA KUMAR SAHOO-MP	PRASANTA KUMAR SATAPATHY/M/S LALITENDU MO

153	WP(C)/9412/2021 6668/2023	PURNA CHANDRA GHASI-MP	DEBARAJ MOHANTY
154	WP(C)/7877/2023 6669/2023	M/S NATIONAL ENTERPRISES, ROURKELA-MP	PRASANTA KUMAR JENA
155	WP(C)/22978/2022 6670/2023	KASINATH PALATA-MP	
156	WP(C)/10422/2014 6671/2023	KALYAN SARKAR-MP	GYANESWAR SATPATHY
157	WP(C)/14444/2023 6672/2023	PRANAKRUSHNA MALLIK-MP	BIBEKANANDA BHUYAN
158	WP(C)/19331/2010 6673/2023	PRANAKRUSHNA MALLIK-MP	M/S.BIBEKANANDA BHUYAN
159	WP(C)/19331/2010 6674/2023	BRAJABANDHU NAYAK @ JAMBESWAR NAYAK-MP	RABINDRANATH MISHRA
160	WP(C)/14447/2023 6675/2023	PRANAKRUSHNA MALLIK-MP	M/S.BIBEKANANDA BHUYAN
161	WP(C)/19331/2010 6676/2023	THE BHARATIA LEASING AND INVESTMENT CO. LTD., CUTACKA	SUSANKA KUMAR BARAL
162	WP(C)/14451/2023 6677/2023	SAKUNTALA SETHI-MP	NIRANJAN LENKA
163	WP(C)/14453/2023 6678/2023	CHANDAN ROY-MP	BHABANI SAMAL
164	WP(C)/8165/2023 6679/2023	THE MANAGER, LEGAL, M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., BBSR-MP	ADARSH KUMAR
165	WP(C)/14454/2023 6680/2023	SARASWATI PARIDA-MP	JAGAMOHAN PATTANAIK
166	WP(C)/14456/2023 6681/2023	SARASWATI PARIDA-MP	JAGAMOHAN PATTANAIK
167	WP(C)/14456/2023 6682/2023	ABADHUTA BARIK-MP	SRINIVAS MOHANTY
168	WP(C)/14460/2023 6683/2023	BAIBHAB DAS-MP	BIDYALOK MOHAPATRA
	WP(C)/14461/2023		